

**GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS AND FERTILIZERS  
DEPARTMENT OF PHARMACEUTICALS**

LOK SABHA  
UNSTARRED QUESTION No. 1376  
TO BE ANSWERED ON THE 9<sup>th</sup> February, 2021

**Domestic Pharma Manufacturing**

**1376. SHRI ARVIND GANPAT SAWANT:**

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government is planning to support the increase in domestic pharmaceutical manufacturing capacity amid COVID-19 outbreak;
- (b) if so, the details thereof;
- (c) whether any steps have been taken by the Government to curb large dependency on other countries for Pharmaceutical products; and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER IN THE MINISTRY OF CHEMICALS & FERTILIZERS**

**(SHRI D. V. SADANANDA GOWDA)**

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(a) to (d): The Department of Pharmaceuticals has recently launched following two schemes for promoting domestic manufacturing of critical KSMs/Drug Intermediates and APIs by attracting large investments in the sector to ensure their sustainable domestic supply and thereby reduce India's import dependence on other countries for critical KSMs/Drug Intermediates and APIs:

**(I) Production Linked Incentive (PLI) Scheme for promotion of domestic manufacturing of critical Key Starting Materials (KSMs)/ Drug Intermediates (DIs) and Active Pharmaceutical Ingredients (APIs) In India:** Under the scheme, financial incentive is given for manufacturing of 41 eligible products under the four Target Segments viz.:

- (i) Fermentation based KSMs/Drug Intermediates.
- (ii) Fermentation based niche KSMs/Drug Intermediates /APIs.
- (iii) Key Chemical Synthesis based KSMs/Drug Intermediates.
- (iv) Other Chemical Synthesis based KSMs/Drug Intermediates/APIs.

Incentives for incremental sales will be given to selected participants for a period of 6 years. The total outlay of the scheme is Rs. 6,940.

**(II) Scheme for Promotion of Bulk Drug Parks:** To provide grant-in-aid to 3 Bulk Drug Parks for creation of Common Infrastructure Facilities (CIF) with a maximum limit of Rs.1000 crore per park or 70% of the project cost of CIF, whichever is less. In case of North Eastern States and Hilly States (Himachal Pradesh, Uttarakhand, Union Territory of Jammu & Kashmir and Union Territory of Ladakh) financial assistance would be 90% of the project cost. The total size of the Scheme is Rs. 3000 crore and the tenure of the Scheme will be five years (2020-21 to 2024-25).